

393 given in the Rajya Sabha on the 29th November, 1973 and state the action that has since been taken by Government on the representations received from some M.L.As of Haryana containing certain allegations against the Chief Minister of that State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : The representations received from Haryana MLAs which, as stated in reply to Starred Question No. 393, were receiving attention then, included (i) two publications brought out by one MLA, which contained allegations of corruption, etc. against the Chief Minister of Haryana, (ii) one memorandum given by another MLA, which related mainly to the grievances of Harijans, and (iii) one memorandum given by another MLA which related mainly to demands of the teachers. The latter two also included some general allegations against the Chief Minister.

With regard to the allegations contained in the two publications referred to above, the comments of the Chief Minister on these allegations have since been received and the matter is being further processed. As regards the representation relating to grievances of Harijans, a reply has been sent to the concerned MLA. The fourth representation was looked into and no action was considered necessary upon it because, *inter alia*, the representatives of the teachers had, thereafter, met the Chief Minister.

Grant of Industrial Licences in Gujarat State

63. SHRIMATI KUMUDBEN MANI-SANKAR JOSHI : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the number of applications for industrial licences in large, medium and small sectors received from Gujarat State during the year 1972-73 and the progress so far made in their disposal ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : Information is not maintained financial year-wise. However, 288 and 229 applications were received during the years 1972 and 1973 (upto October 1973) and of these 83 and 127 applications respectively are pending.

Suicides in the Country

64. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have conducted any survey regarding the persons committing suicide in the country during the last three years; and

(b) if so, what are the details thereof State-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : (a) and (b) Yes, Sir.

A statement showing the incidence of suicides in the country during the year 1970, 1971 and 1972 is attached.

Statement

Names of States/ U.T.S.	1970	1971	1972
Andhra Pradesh	4258	3603	3286
Assam	1019	878	1215
Bihar	2267	799	920
Gujarat	1374	2169	1324
Haryana	856	1192	445
Himachal Pradesh	108	58	49
Jammu and Kashmir	5	2	*
Karnataka	3149	3288	3539
Kerala	3149	3329	4500
Madhya Pradesh	3827	2960	3362
Maharashtra	5730	4219	4278
Manipur	57	40	20
Meghalaya	127
Nagaland	4	2	8
Orissa	2520	1857	2421
Punjab	662	988	649
Rajasthan	264	322	513
Tamil Nadu	5199	5124	4769
Tripura	124	200	258
Uttar Pradesh	6338	4177	4049
West Bengal	6938	7959	*
TOTAL STATES	47848	43166	
U.Ts.
Andaman and Nico- bar Islands	59	64	62
Chandigarh	6	14	23
Dadra and Nagar Haveli	9	21	38
Delhi	184	109	149
Goa, Daman and Diu	74	81	57

Name of States/ U.T.S.	1970	1971	1972
Lakshadweep	1	1	..
Mizoram	9
Pondicherry	247	219	187
TOTAL (U.T.S)	580	509	525
GRAND TOTAL	48428	43675	

*Information for the year 1972 has not been received so far from Jammu and Kashmir and West Bengal States.

Supply of Raw Material to Gujarat State

65. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) the steps taken by Government for allocation/supply of basic raw material to small manufacturers who manufacture raw material as well as the finished products in Gujarat State during the last two years; and

(b) the details of the assessment, if any, of the shortage of raw material for the small scale industries in that State ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM)

(a) Certain steps towards liberalisation of imports of raw materials for small scale industries have been taken by Government. These include the following :

1. Small scale units engaged in *priority industries* are allowed import of raw materials, components on the basis of single shift capacity assessed jointly by the State Director of Industries and Director, Small Industries Service Institute subject to the approval of a Special Committee appointed by CCI&E. Pending such assessment import of raw materials is allowed on the following basis :—

Industry	Import entitlement in relation to the value of machinery
(i) Chemicals, drugs, medicines and pesticides formulations	100%
(ii) Electronic components and instruments	70%
(iii) Other industries	40%

2. In regard to *non-priority industries*, small scale units get import licences for raw materials on the basis of 40% (instead of 30%) of the value of machinery installed subject to a maximum of Rs. 1 lakh (instead of Rs. 75,000) per annum.

3. Units engaged in non-priority industries reserved for small scale sector will get an additional allocation to the extent of 20% of their entitlement.

4. Maximum limit for import licences to be issued to small scale units set up by ex-service-men and graduate engineers and to those set up in backward areas has been raised from Rs. 1 lakh to Rs. 1.5 lakhs.

These facilities are availed of by all the small scale units including those from Gujarat State.

Allocation of steel and other non-ferrous metals to Gujarat during the past two years has been as follows :—

Item	1972—73 M.T.	1973—74 M.T.
Steel	15,260	13,240
Cadmium	356 (Kgs)	260 (Kgs)
Commercial Grade Aluminium	195	195
E.C. Grade Aluminium	1,643	1,371

(b) While no separate assessment of shortages for Gujarat State has been worked out, sixty small scale units engaged in priority industries and fifty in non-priority industries from Gujarat have already availed of facilities under the liberalised policy.

दिल्ली में बैंक-डकैती

66. श्रीमती सीतादेवी : क्या गृह मंत्री 15 नवम्बर, 1973 को राज्य सभा में अतिरिक्त प्रश्न संख्या 319 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि 28 सितम्बर 1973 को दिल्ली में बैंक की गाड़ी पर डाके के सिलसिले में गिरफ्तार किए गए व्यक्तियों के नाम क्या हैं और कितनी रकम वसूल हो गई है ?

[†Bank Robbery in Delhi]

66. SHRIMATI SITA DEVI : Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question No.

[†]English translation.